

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP 149/241-242/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2018

NAME OF THE PARTIES: Ravi Arya & Ors.

Vs

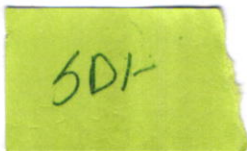
Arya Iron and Steel Co. Pvt Ltd & Ors.

Section 241-242 of the Companies Act, 2013.

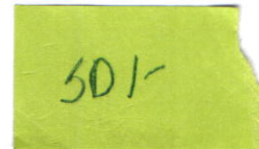
ORDER

28. **CP 149/241-242/2017**

At request of the parties, list this matter on 12.10.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)